

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 08/RP/2014

Subject : Review of the order dated 23.12.2013 in Petition No. 62/TT/2012 in respect of determination of transmission charges for assets under WRSS-XI in Western Region for 2009-14 period

Date of Hearing : 27.3.2014

Coram : Shri Gireesh B.Pradhan, Chairperson
Shri A.K. Singhal, Member

Petitioner : PGCIL

Respondents : Madhya Pradesh Power Management Company and 7 others

Parties present : Ms. Sangeet Edwards, PGCIL
Shri R. V. M. M. Rao, PGCIL
Shri S.S. Raju, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri R. P. Padhi, PGCIL
Shri M.M. Mondal, PGCIL
Shri K. K. Agrawal, MPPMCL
Shri Manoj Dubey, MPPMCL

Record of Proceedings

The representative of the petitioner requested to adjourn the matter as their counsel was not present due to health reasons.

2. The Commission directed to list the matter on 17.4.2014.

By order of the Commission

sd/-
(T. Rout)
Chief Legal

